

[English]

Top Shareholders

7123. SHRISANATKUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Company Affairs has decided to ask for the list of top 500 shareholders of the existing Companies and not of all the shareholders;

(b) if so, the rationale behind this; and

(c) the implications of 'top shareholders' in terms of shares held and the monetary value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) (a) to (c). The Department is considering a proposal that the companies having more than 500 members/debenture-holders may provide particulars of only top 500 members/ debenture-holders so that such companies need not submit voluminous details about all the shareholders/debenture-holders in the annual return filed with the Registrar of Companies.

National Institute of Oceanography

7124. SHRI Y.S. RAJASEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the National Institute of Oceanography and Department of Ocean Development are collaborating with the State Government for setting up of an Oceanarium in the sea at Goa; and

(b) if so, the details of the project alongwith the proposed Goa cost estimate

and the shares of the State and Union Government to finance the project?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMNTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTIONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Yes Sir. The Department of Ocean Development, with the help of Government of Goa, is exploring the possibility of establishing an Oceanarium in the sea at Goa. The National Institute of Oceanography is not involved at this stage.

(b) The Engineers India Ltd., has been requested to prepare a feasibility report and details of cost estimate of the project will be known only after preparation of the report.

Mobile Laboratories in Gujarat

7125. SHRI HARISINH. CHAVDA: Will the PRIME MINISTER be pleased to state:

(a) the number of stationary and mobile laboratories of water quality survillance in Gujarat;

(b) whether there is any proposal to set up more such laboratories in the State; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) There are 16 stationary laboratories (3 yet to be made functional) and 1 mobile laboratory in Gujarat for water quality surveillance.